

*IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH “Virtual C-Court” KOLKATA*

Before **Shri P.M. Jagtap, Vice-President** and
Shri S.S.Godara, Judicial Member

ITA No.51/Kol/2018
Assessment Year:2012-13

Kishanal Jewellers & Sons Pvt. Ltd., C/o Subash Agarwal & Assocaites Siddha Gibson, 1, Gibson Lane, 2 nd Floor, Suite-213, Kolkata-700 069 [PAN No.AADCK 9943 L]	बनाम/ V/s.	DCIT, Circle-9(1) Aayakar Bhawan, P-, Chowringhee Square, Kolkata-700 069
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

अपीलार्थी की ओर से/By Appellant	Shri Subash Agarwal, Advocate
प्रत्यर्थी की ओर से/By Respondent	Smt. Ranu Biswas, Addl. CIT-DR
सुनवाई की तारीख/Date of Hearing	11-12-2020
घोषणा की तारीख/Date of Pronouncement	11-12-2020

आदेश /O R D E R

PER S.S.Godara, Judicial Member:-

This assessee's appeal for assessment year 2012-13 arises against the Commissioner of Income Tax (Appeals)-3, Kolkata's order dated 12.12.2017, passed in case No.110/CIT(A)-3/Circle-9(1)/15-16/Kol u/s 143(3) of the Income Tax Act, 1961; in short 'the Act'.

2. Learned Counsel submitted at the outset that the assessee is availing settlement under the “**Vivad Se Vishwas Scheme**”. He has also filed an

application From-3 Annexure "C" dated 13.10.2020 to this effect. Learned departmental representative does not raise any objection.

3. After hearing foregoing rival submissions, we dismiss the instant appeal as withdrawn with a rider that the same shall be restored in case the assessee fails to avail its settlement under the "**Vivad Se Vishwas Scheme**" for technical reasons.

4. This assessee appeal is dismissed as withdrawn in above terms.

Order pronounced in open court at the close of hearing on Friday 11th December, 2020

Sd/-

(P.M.Jagtap)

(उपाध्यक्ष)

Vice President

Sd/-

(S.S.Godara)

(न्यायिक सदस्य)

Judicial Member

*Dkp-Sr.PS

दिनांक:- 11/12/2020 कोलकाता / Kolkata

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. अपीलार्थी/Appellant-M/s Kishanal Jewellers & Sons Pvt. Ltd., C/o. Subash Agarwal & Associates, Siddha Gibson,1, Gibson Lane, 2nd Floor, Suite-213, Kolkata-69
2. प्रत्यर्थी/Respondent-DCIT, Cir;9(1), Aayakar Bhawan,P-7, Chowringhee Sq. Kol-69
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण कोलकाता / DR, ITAT, Kolkata
6. गार्ड फाइल / Guard file.

By order/आदेश से,

/True Copy/

सहायक पंजीकार
आयकर अपीलीय अधिकरण,
कोलकाता ।